

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 21st November, 2016

No. HC.VII/45/2016/5262/A.### The Gauhati High Court has been pleased to exempt the following Judicial Officers from attending the "**Third Round Table Consultation on Juvenile Justice issues**" to be held in Guwahati on 26-11-2016 and 27-11-2016, **at the Assam Administrative Staff College, Khanapara, Guwahati:**

ASSAM		
Sl. No.	Name	Designation
1	Sri Mahmud Ahmed	District and Sessions Judge, Kamrup (Metro)
2	Smt. Alhaz Sabeena Mazumdar	Sub-Divisional Judicial Magistrate (S), Lakhimpur
3	Smt. Himakshi Thakuria Buragohain	Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi

The following Judicial Officers are nominated to attend the aforesaid programme:

ASSAM		
SL. No.	Name	Designation
1	Sri V.K. Chandak	District & Sessions Judge, Jorhat
2	Smti. Monalissa Das	Sub Divisional Judicial Magistrate (S), Morigaon
3	Smti. Sonamani Chanda	Sub Divisional Judicial Magistrate (S), Kamrup (Metro)

The participants are requested to provide their travel itinerary by E-mail at the following E-mail ID: **assam.stateconsultant.icps@gmail.com** for arranging their accommodation, positively, on or before **2:00 P.M. of 23-11-2016**. In this regard they may contact the following persons:

- i) Smt. Lalita Deka - 09854073926
- ii) Sri D. Savio Lakra - 09085854879
- iii) Smt. Momi Mili - 08876677720

The participants desirous of availing pick-up and drop facility from the Airport/Railway Station to the place of accommodation are requested to send their request for the same separately at **childprotectioncp@gmail.com** and contact the following person:

Sri Ashok Sharma - 09864192317

The nominated Judicial Officers are to report at the venue at **8:45 A.M.** on **26-11-2016 and 27-11-2016** positively, as per the programme schedule, which will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link: '**Training Notice**') in due course.

By order,
Sd/- A. Ajitsaria
REGISTRAR (JUDL.)

Memo No. HC.VII/45/2016/**5263-5280/A**, dated 21.11.2016

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.
(The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.)
3. The Director, Social Welfare Department & Member Secretary (Ex-officio), State Child Protection, Assam.
4. The Registrar (Vig. /Admn. / Judicial / Estt.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Sri Mahmud Ahmed, District and Sessions Judge, Kamrup (Metro).
7. Shri V.K. Chandak, District & Sessions Judge, Jorhat.
8. Smt. Alhaz Sabeena Mazumdar, Sub-Divisional Judicial Magistrate (S), Lakhimpur.
9. Smt. Himakshi Thakuria Buragohain, Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi.
10. Smti. Monalissa Das, Sub Divisional Judicial Magistrate (S), Morigaon.
11. Smti. Sonamani Chanda, Sub Divisional Judicial Magistrate (S), Kamrup (Metro).
12. The Joint Registrar (PM&P/Judl.), Gauhati High Court, Guwahati.
13. The Joint Director, Judicial Academy, Assam/OSD, Gauhati High Court, Guwahati.
14. Dr. Ved Prakash Gautam, Child Protection Specialist, UNICEF, Assam.
15. **The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this Notification in the official web site of Gauhati High Court immediately.**
16. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Judge In-charge, Administrative Department, Gauhati High Court, Guwahati.
17. The Private Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
18. The CA to Registrar General, Gauhati High Court, Guwahati.

~~AA~~ 21.11.16
REGISTRAR (JUDL.)